

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MEGHALAYA, MANIPUR, TRIPURA, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION
Dated Guwahati the 10th August, 2012

No. HC.VII- 10/2012/ 6396 / A. Shri Haresh Chandra Sarma, Judge, Designated Court, Assam, Guwahati, is posted as Member, MACT No. II, Kamrup, Guwahati, vice Shri Murtaza Ahmed Choudhury, already transferred.

Shri Sarma will hand over charge of his Court and Office to the Special Judge, Assam, Guwahati and join his new assignment immediately.

No. HC.VII- 10/2012/ 6397 / A. The Special Judge, Assam, Guwahati is given additional charge of the Designated Court, Assam, Guwahati, until further orders.

No. HC.VII- 10/2012/ 6398 / A. The High Court has been pleased to promote temporarily the following Officers in Grade – II of the Assam Judicial Service to Grade – I of the said Service in usual scale of pay and other allowances as admissible under the Rules. They will be on probation as per Rules.

1. Smti. Chaya Rani Goswami, Addl. District and Sessions Judge, FTC, Sonitpur, Tezpur
2. Smti. Hema Devi Bhuyan, Addl. District and Sessions Judge, FTC, Kamrup, Guwahati
3. Smti. Manju Rekha Sarma, Civil Judge & Asstt. Sessions Judge, Dibrugarh
4. Shri Vinod Kumar Chandak, Joint Registrar (Judicial – I), Gauhati High Court, Guwahati
5. Smti. Joosmita Sarma, Chief Judicial Magistrate, Darrang, Mangaldoi
6. Smti. Susmita Phukan Khound, Civil Judge & Asstt. Sessions Judge, Sivasagar
7. Shri Aparesh Chakravarty, Chief Judicial Magistrate, Nagaon

No. HC.VII- 10/2012/ 6399 / A. On their promotion to Grade – I of Assam Judicial Service, the following Officers are transferred and posted as shown below with effect from the date of their taking over charge as such:-

Sl. No.	Name of the Officer	Designation and place of posting	Head Quarters
1.	Smti. Chaya Rani Goswami, Addl. District and Sessions Judge, FTC, Sonitpur, Tezpur	Against the vacant post of Principal Judge, Family Court No. II, Kamrup, Guwahati	Guwahati
2.	Smti. Hema Devi Bhuyan, Addl. District and Sessions Judge, FTC, Kamrup, Guwahati	Against the newly created/ sanctioned post of Addl. District and Sessions Judge No. 2, Kamrup, Guwahati vide Govt. letter No. JDJ 125/2011/21; dated 21-09-2011	Guwahati
3.	Smti. Manju Rekha Sarma, Civil Judge & Asstt. Sessions Judge, Dibrugarh	Against the vacant post of Addl. District and Sessions Judge, Sonitpur, Tezpur	Tezpur
4.	Shri Vinod Kumar Chandak, Joint Registrar (Judicial – I), Gauhati High Court, Guwahati	Against the newly created/ sanctioned post of Addl. District and Sessions Judge, Goalpara vide Govt. letter No. JDJ 125/2011/21; dated 21-09-2011	Goalpara
5.	Smti. Joosmita Sarma, Chief Judicial Magistrate, Darrang, Mangaldoi	Against the newly created/ sanctioned post of Member, MACT No. III, Kamrup, Guwahati vide Govt. letter No. JDJ 125/2011/21; dated 21-09-2011	Guwahati
6.	Smti. Susmita Phukan Khound, Civil Judge & Asstt. Sessions Judge, Sivasagar	Member, MACT, Nagaon	Nagaon

The posting order of Shri Aparesh Chakravarty, Chief Judicial Magistrate, Nagaon on his promotion to Grade- I of the Assam Judicial Service has been issued separately, vide High Court Notification No. HC. VII-166/2012/6343/A; dated 09-08-2012

No. HC.VII- 10/2012/ **6400** / A. In exercise of the powers conferred under Sub-Section (3) of Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officers of the Assam Judicial Service, who have been promoted temporarily to regular Grade- I from Grade- II of the service and place them on probation as per Rules as the Addl. Sessions Judges of the Sessions Divisions with Head Quarters as shown below against their names to exercise such powers within the local limits of their jurisdiction with effect from the date of taking over charge as such:-

Sl. No.	Name of the Officer	Sessions Division	Head Quarters
1.	Smti. Hema Devi Bhuyan	Kamrup	Guwahati
2.	Smti. Manju Rekha Sarma	Sonitpur	Tezpur
3.	Shri Vinod Kumar Chandak	Golapara	Goalpara

No. HC.VII- 10/2012/ **6401** / A. Smti. Arunima Deka, Civil Judge & Asstt. Sessions Judge, Kokrajhar, is transferred and posted as Civil Judge & Asstt. Sessions Judge, Sivasagar, vice Smti. Susmita Phukan Khound, transferred on promotion to Grade- I of the Assam Judicial Service.

Smti. Deka will hand over charge of her Court and Office to the District and Sessions Judge, Kokrajhar and proceed to join at her new place of posting immediately.

No. HC.VII- 10/2012/ **6402** / A. Smti. Pranita Rani Rajmedhi, Civil Judge & Asstt. Sessions Judge, Nalbari, is transferred and posted as Civil Judge & Asstt. Sessions Judge No. 2, Cachar, Silchar, vice Shri Romen Baruah, posted at the same station as Chief Judicial Magistrate.

Smt. Rajmedhi will hand over charge of her Court and Office to the District and Sessions Judge, Nalbari and proceed to join at her new place of posting immediately.

No. HC.VII- 10/2012/ **6403** / A. Shri Thaneswar Kalita, Chief Judicial Magistrate, Nalbari, is transferred and posted as Chief Judicial Magistrate-cum-Civil Judge, Udalguri, vice Shri Dibya Jyoti Mahanta, transferred.

Shri Kalita will hand over charge of his Court and Office to the Judicial Magistrate, 1st Class, Nalbari and proceed to join his new assignment immediately.

No. HC.VII- 10/2012/ **6404** / A. Shri Dipak Thakuria, Civil Judge & Asstt. Sessions Judge, Nagaon, is posted at the same station as Chief Judicial Magistrate vice Shri Aparesh Chakravarty, transferred on promotion to the Grade- I of the Assam Judicial Service.

Shri Thakuria will hand over charge of his Court and Office to the District and Sessions Judge, Nagaon and join his new assignment immediately.

No. HC.VII- 10/2012/ **6405** / A. Shri Dibya Jyoti Mahanta, Chief Judicial Magistrate-cum-Civil Judge, Udalguri, is transferred and posted as Chief Judicial Magistrate, Nalbari, vice Shri Thaneswar Kalita, transferred.

Shri Mahanta will hand over charge of his Court and Office to the District and Sessions Judge, Udalguri and proceed to join his new assignment immediately.

No. HC.VII- 10/2012/ **6406** / A. Shri Ajoy Kumar Baruah, Chief Judicial Magistrate, Cachar, Silchar, is transferred and posted as Chief Judicial Magistrate, Darrang, Mangaldoi, vice Smti. Joosmita Sarma, transferred on promotion to the Grade- I of the Assam Judicial Service.

Shri Baruah will hand over charge of his Court and Office to the Sub-Divisional Judicial Magistrate (S), Cachar, Silchar and proceed to at his new place of posting immediately.

No. HC.VII- 10/2012/ **6407** / A. Smti. Sharmila Bhuyan, Civil Judge & Asstt. Sessions Judge, Goalpara, is transferred and posted as Civil Judge & Asstt. Sessions Judge, Nagaon, vice Shri Dipak Thakuria, posted at the same station as Chief Judicial Magistrate.

Smti. Bhuyan will hand over charge of her Court and Office to the District and Sessions Judge, Goalpara and proceed to join at her new place of posting immediately.

No. HC.VII- 10/2012/ **6408** / A. Smti. Nirmali Talukdar, Addl. Chief Judicial Magistrate, Nalbari, is posted at the same station as Civil Judge & Asstt. Sessions Judge, vice Smti. Pranita Rani Rajmedhi, transferred.

Smti. Talukdar will hand over charge of her Court and Office to the Judicial Magistrate, 1st Class, Nalbari and join her new assignment immediately.

No. HC.VII- 10/2012/ **6409** / A. Shri Syed Imdadur Rahman, Addl. Chief Judicial Magistrate, Lakhimpur, North Lakhimpur, is transferred and posted as Addl. Chief Judicial Magistrate, Cachar, Silchar, vice Shri Sujit Kumar Ghosh, transferred.

Shri Rahman will hand over charge of his Court and Office to the Chief Judicial Magistrate, Lakhimpur, North Lakhimpur and proceed to join at his new place of posting immediately.

No. HC.VII- 10/2012/ **6410** / A. Shri Jitu Moni Barman, Civil Judge & Asstt. Sessions Judge, Hailakandi, is transferred and posted as Chief Judicial Magistrate, Kokrajhar, vice Shri Chatra Bhukhon Gogoi, transferred.

Shri Barman will hand over charge of his Court and Office to the District and Sessions Judge, Hailakandi and proceed to join his new assignment immediately.

Shri Barman will also try the Civil Cases pending in the Court of Civil Judge & Asstt. Sessions Judge, Kokrajhar, until further orders.

No. HC.VII- 10/2012/ **6411** / A. Shri Romen Baruah, Civil Judge & Asstt. Sessions Judge No. 2, Cachar, Silchar, is posted at the same station as Chief Judicial Magistrate, vice Shri Ajoy Kumar Baruah, transferred.

Shri Baruah will hand over charge of his Court and Office to the District and Sessions Judge, Cachar, Silchar and join his new assignment immediately.

No. HC.VII- 10/2012/ **6412** / A. Shri Sujit Kumar Ghosh, Addl. Chief Judicial Magistrate, Cachar, Silchar, is transferred and posted as Addl. Chief Judicial Magistrate, Nalbari, vice Smti. Nirmali Talukdar, posted at the same station.

Shri Ghosh will hand over charge of his Court and Office to the Sub-Divisional Judicial Magistrate (S), Cachar, Silchar and proceed to join at his new place of posting immediately.

No. HC.VII- 10/2012/ **6413** / A. Smti. Kanchan Newar, Addl. Chief Judicial Magistrate, Golaghat, is transferred and posted as Civil Judge & Asstt. Sessions Judge, Dibrugarh, vice Smti. Manju Rekha Sarma, transferred on promotion to the Grade- I of the Assam Judicial Service.

Smti. Newar will hand over charge of her Court and Office to the Chief Judicial Magistrate, Golaghat and proceed to join her new assignment immediately.

No. HC.VII- 10/2012/ **6414** / A. The Chief Judicial Magistrate, Goalpara, will also try the Civil Cases pending in the Court of Civil Judge & Asstt. Sessions Judge, Goalpara, until further orders.

No. HC.VII- 10/2012/ **6415** / A. In exercise of the powers conferred under Sub-Section (3) of Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following officers in Grade- II of the Assam Judicial Service as Asstt. Sessions Judges of the Sessions Division/ jurisdiction with Head Quarters as shown below against their names with effect from the date of taking over charge as such:

Sl. No.	Name of the officers	Session Division	Head Quarters
1.	Smti. Nirmali Talukdar	Nalbari	Nalbari
2.	Smti. Kanchan Newar	Dibrugarh	Dibrugarh

No. HC.VII- 10/2012/ **6416** / A. In exercise of the powers conferred under Sub-Section (1) of Section 12 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following officers in Grade- II of the Assam Judicial Service as Chief Judicial Magistrates of the Districts with Head Quarters as shown below against their names with effect from the date of taking over charge as such:

Sl. No.	Name of the officers	Session Division	Head Quarters
1.	Shri Dipak Thakuria	Nagaon	Nagaon
2.	Shri Jitu Moni Barman	Kokrajhar	Kokrajhar
3.	Shri Romen Baruah	Cachar	Silchar

No. HC.VII- 10/2012/ **6417** / A. In anticipation of issuance of notification by the Govt. of Assam, all the Addl. District and Sessions Judges, in the State of Assam are empowered to try MAC Cases within their respective territorial jurisdiction.

No. HC.VII- 10/2012/ 6418 / A. In the districts where there are more than one Motor Accident Claims Tribunal, the Tribunal presided over by the senior most Member shall be the filing Tribunal and such senior most Tribunal may make over the claim cases to other Tribunals for disposal.

By Order,
Sd/- M.K. Bhattacharjee
REGISTRAR (VIGILANCE)

Memo No. HC.VII-10/2012/ 6419 – 6464 /A.

Dated 10-08-2012

Copy to :-

1. L.R. and Secretary to the Govt.of Assam, Judicial Department, Dispur, Guwahati. He is requested to invest
 - (i) the Special Judge, Assam, Guwahati, all powers for taking additional charge of the office of the Judge, Designated Court, Assam, Guwahati.
 - (ii) all the Addl. District and Sessions Judges in the State of Assam to also try MAC Cases within their respective territorial jurisdiction.
 - (iii) Shri Thaneswar Kalita; Smti. Malaya Deb Dey; Smti. Nirmali Talukdar and Smti. Kanchan Newar with the powers of Civil Judge.
2. The Principal Accountant General, Assam, Maidamgaon, Guwahati.
3. The District and Sessions Judge, _____
4. The Judge, Designated Court, Assam, Guwahati
5. The Principal Judge, Family Court No. 1 & 2, Kamrup, Guwahati/ Cachar, Silchar
6. The Presiding Officer, Industrial Tribunal, Dibrugarh/ Guwahati/ Silchar
7. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh
8. The Presiding Officer, STAT and Member, MACT, Kamrup, Guwahati
9. The Special Judge, Assam, Guwahati
10. The Special Judge, CBI, Assam, Guwahati
11. The Member Secretary, Assam State Legal Services Authority, Guwahati
12. The Member, MACT, _____
13. The Special Judge, Addl. CBI Court No. 1 & 2, Assam, Chandmari, Guwahati
14. Shri Haresh Chandra Sarma, Judge, Designated Court, Assam, Guwahati
15. Smti. Chaya Rani Goswami, Addl. District and Sessions Judge, FTC, Sonitpur, Tezpur. She will hand over charge of her Court and Office to the District and Sessions Judge, Sonitpur, Tezpur and proceed to join her new assignment immediately.
16. Smti. Hema Devi Bhuyan, Addl. District and Sessions Judge, FTC, Kamrup, Guwahati. She will hand over charge of her Court and Office to the District and Sessions Judge, Kamrup, Guwahati and join her new assignment immediately.
17. Smti. Manju Rekha Sarma, Civil Judge & Asstt. Sessions Judge, Dibrugarh. She will hand over charge of her Court and Office to the District and Sessions Judge, Dibrugarh and proceed to join her new assignment immediately.
18. Shri Vinod Kumar Chandak, Joint Registrar (Judicial – I), Gauhati High Court, Guwahati. He will hand over charge of his office to Shri Chatra Bhukhon Gogoi, Joint Registrar (Judicial – I), Designate, Gauhati High Court, Guwahati and proceed to join his new assignment immediately.
19. Smti. Joosmita Sarma, Chief Judicial Magistrate, Darrang, Mangaldoi. She will hand over charge of her Court and Office to the senior Judicial Magistrate, 1st Class, Darrang, Mangaldoi and proceed to join her new assignment immediately.
20. Smti. Susmita Phukan Khound, Civil Judge & Asstt. Sessions Judge, Sivasagar. She will hand over charge of her Court and Office to the District and Sessions Judge, Sivasagar and proceed to join her new assignment immediately.
21. The Joint Registrar-cum-Principal Secretary to the Hon'ble Chief Justice, Gauhati High Court, Guwahati
22. The Joint Registrar (_____), Gauhati High Court, Guwahati
23. Smti. Arunima Deka, Civil Judge & Asstt. Sessions Judge, Kokrajhar
24. Smti. Pranita Rani Rajmedhi, Civil Judge & Asstt. Sessions Judge, Nalbari
25. Smti. Thaneswar Kalita, Chief Judicial Magistrate, Nalbari
26. Smti. Malaya Deb Dey, Chief Judicial Magistrate, Goalpara
27. Shri Dipak Thakuria, Civil Judge & Asstt. Sessions Judge, Nagaon
28. Shri Dibya Jyoti Mahanta, Chief Judicial Magistrate-cum-Civil Judge & Asstt. Sessions Judge, Udalguri
29. Shri Ajoy Kumar Baruah, Chief Judicial Magistrate, Cachar, Silchar
30. Smti. Sharmila Bhuyan, Civil Judge & Asstt. Sessions Judge, Goalpara
31. Smti. Nirmali Talukdar, Addl. Chief Judicial Magistrate, Nalbari
32. Shri Syed Imdadur Rahman, Addl. Chief Judicial Magistrate, Lakhimpur, North Lakhimpur
33. Shri Jitu Moni Barman, Civil Judge & Asstt. Sessions Judge, Hailakandi
34. Shri Romen Baruah, Civil Judge & Asstt. Sessions Judge No. 2, Cachar, Silchar
35. Shri Sujit Kumar Ghosh, Addl. Chief Judicial Magistrate, Cachar, Silchar
36. Smti. Kanchan Newar, Addl. Chief Judicial Magistrate, Golaghat
37. The Deputy Registrar (_____), Gauhati High Court, Guwahati

38. The Asstt. Registrar (_____), Gauhati High Court, Guwahati
39. The Private Secretary to Hon'ble Mr . Justice _____, Gauhati High Court, Guwahati
40. The System Analyst, Gauhati High Court, Guwahati for uploading in the Gauhati High Court Website.
41. The Superintendent (_____), Gauhati High Court, Guwahati
42. The Secretary, NEJOTI, Malibagan, Guwahati
43. The Judicial Magistrate, Hajo/ Tihu
44. The C.A. to Registrar General/ Registrar (Admn.)/ Registrar (Judicial), Gauhati High Court, Guwahati
45. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.

M. Shetty 10/8/12

REGISTRAR (VIGILANCE)

B 10/8/12